

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1040
ANSWERED ON:08.12.2003
OPEN SKY POLICY
M. JAGANNATH;RAM SHAKAL;T.T.V. DHINAKARAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have decided to extend the open sky policy;
- (b) if so, whether the Government have unilaterally extended the open sky policy to 10 members ASEAN countries with the view to expedite greater integration of Indian Economy with ASEAN economy;
- (c) if so, whether these countries would be allowed to operate flights to different destinations in the country without entering into bilateral agreement;
- (d) if so, the extent to which this proposal has been accepted and implemented stating the destinations to be covered under this provision;
- (e) the benefit, likely to accrue from this agreement;
- (f) whether this policy would adversely affect the national carriers; and
- (g) if so, the details thereof alongwith the remedial measures being taken?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a), (b), (c), (d), (e), (f) & (g): Government has not announced an `Open sky` policy for ASEAN nations. The offer made by India to the member countries of ASEAN at ASEAN-India Summit at Bali recently allows the facility of daily services to the four metropolitan cities of New Delhi, Mumbai, Kolkata and Chennai and an unlimited number of flights to 18 tourist destinations in India. Requests received from ASEAN countries within the terms of this offer would be considered without any further bilateral talks as and when formalised and implemented. This offer will lead to better connectivity between India and ASEAN nations and strengthen tourism, business, trade and commerce. Revenue implications of this offer for Air India and Indian Airlines cannot be estimated at this stage.